

**MINUTES OF NORMS COMMITTEE (NC-7) OF
'PLASTIC & RUBBER PRODUCTS'
MEETING NO. 19/AM10 HELD ON 05.08.2009
UNDER CHAIRMANSHIP OF
SHRI AMITABH JAIN, ADGFT**

Meeting No. 19/87-NC-7/2009 of NORMS COMMITTEE (NC-7) dealing with 'Plastic & Rubber Products' held on 05.08.2009 under Chairmanship of Shri Amitabh Jain, Addl. DGFT, Udyog Bhawan, New Delhi-110011. Following officers attended the Meeting:

- 1) Shri Ishwar Singh, Deputy DGFT and Convener
- 2) Shri A.K. Aggarwal, Jt. Industrial Adviser, D/o C&PC
- 3) Shri Shaish Kumar, Industrial Adviser, DIPP
- 4) Shri S.N. Sharma, FTDO

2.1 Committee, after deliberations, **approved** following cases and RLA concerned shall take consequential action as per Foreign Trade Policy/Procedures.

ONLINE CASES

3	Case No.:172/27/83-ALC1/2007	Party Name:INDIA GLYCOLS LTD	Meet No/Date:19/87-ALC1/2009 05.08.2009	Status: Approved
	HQ File :01/83/050/01246/AM08/	RLA File :05/24/040/00420/AM08/	Lic.No/Date:0510209638 27.09.2007	Defer Date:
	Application: Request is for adhoc norms for following:			

3	38151900	SILVER CATALYST SILVER CATALYST	0.147	M.T	753375.00	18375.00 US\$
4	38151900	ALMINIUM CATALYST ALMINIUM CATALYST	0.133	M.T	109060.00	2660.00 US\$
5	27101950	RFO (FUEL OIL) RFO (FUEL OIL)	42.000	M.T	922500.00	22500.00 US\$
				Total	19,886,435.00	485,035.00

Decision: With D/o C&PC OM No. 46011/89/2007-PC.II dated 05.08.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polyethylene Glycol – 200 (Polymeg 200)	1 kg	1. Denatured Ethyl Alcohol	0.788 kg
		2. Diethylene Glycol	0.556 kg
		3. Silver Catalyst	0.00029 kg
		4. Alumina Catalyst	0.00026 kg
Polyethylene Glycol – 300 (Polymeg 300)	1 kg	1. Denatured Ethyl Alcohol	1.085 kg
		2. Diethylene Glycol	0.370 kg
		3. Silver Catalyst	0.00029 kg
		4. Alumina Catalyst	0.00026 kg
Polyethylene Glycol – 400 (Polymeg 400)	1 kg	1. Denatured Ethyl Alcohol	1.232 kg
		2. Diethylene Glycol	0.278 kg
		3. Silver Catalyst	0.00029 kg
		4. Alumina Catalyst	0.00026 kg
Polyethylene Glycol – 600 (Polymeg 600)	1 kg	1. Denatured Ethyl Alcohol	1.379 kg
		2. Diethylene Glycol	0.186 kg
		3. Silver Catalyst	0.00029 kg
		4. Alumina Catalyst	0.00026 kg

5	Case No.:44/35/87-ALC1/2007	Party Name:LAFFANS PETROCHEMICALS LTD.,	Meet No/Date:19/87-ALC1/2009 05.08.2009	Status: Approved
	HQ File :01/87/050/00541/AM08/	RLA File :03/95/040/00848/AM08/	Lic.No/Date:0310453667 12.12.2007	Defer Date:

Application: Request is for adhoc norms for following:

<i>SLNo.</i>	<i>ITCHS Code</i>	<i>Export Item Name.</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39071300	62/0- LAFFONICS N 090\ (ETHOXYLATED NONYL PHENOL)	192.000	M.T	13701783.00	349090.00 US\$
				Total	13,701,783.00	349,090.00

<i>SLNo.</i>	<i>ITCHS Code</i>	<i>Import Item Name.</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>
1	39071300	NONYL PHENOL	69.120	M.T	4820256.00	120960.00 US\$
2	29101000	ETHYLENE OXIDE	127.104	M.T	8134656.00	204132.00 US\$
				Total	12,954,912.00	325,092.00

Decision: With D/o C&PC OM No. 46011/05/2007-PC.II dated 15.07.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Laffonics N 090 (Ethoxylated Nonyl Phenol)	1 kg	1. Nonyl Phenol	0.360 kg
		2. Ethylene Oxide	0.660 kg

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Case No.: 26/20/87-ALC1/2008	Party Name:SHAH POLYMERS,	Meet No/Date:19/87-ALC1/2009 05.08.2009	Status: Approved
HQ File :01/87/050/00379/AM09/	RLA File :04/24/040/00072/AM09/	Lic.No/Date:0410096444 12.06.2008	Defer Date:

Application: Request is for adhoc norms for following:

<i>SLNo.</i>	<i>ITCHS Code</i>	<i>Export Item Name.</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39206110	63/0- UNPRINTED POLYCARBONATE EMBOSSSED CORRUGATED TO IT 5 PROFILE 915MMX3200MMX1.5MM CLEAR	6797.000	K.G	1200990.00	30100.00 US\$

2	39206110	63/0- UNPRINTED POLYCARBONATE MULTIWALL SHEETS 10MMX2100MMX5900MM IN CLEAR & BRONZE	1685.000	K.G	299250.00	7500.00 US\$
				Total	1,500,240.00	37,600.00
Sl.No.	ITCHS Code	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39206110	POLY CARBONATE EMBOSSED SHEET (UV STABILIZER) 1.5MMX1180MMX3200MM CLEAR	6967.000	K.G	538915.00	13306.55 US\$
2	39206110	POLYCARBONATE HOLLOW PROFILE SHEETS 10MMX2100MMX11800MM	1769.000	K.G	254203.00	6276.61 US\$
				Total	793,118.00	19,583.16

Decision: With D/o C&PC OM No. 46011/93/2008-PC.II dated 23.07.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Unprinted Polycarbonate Embossed Corrugated to IT 5 Profile – (Thickness 1.5 mm)	1 kg	Polycarbonate Embossed Sheet (Thickness 1.5 mm)	1.025 kg
Unprinted Polycarbonate Multi Wall Sheet (Thickness 10 mm)	1 kg	Polycarbonate Hollow Profile Sheets (Thickness 10 mm)	1.05 kg

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Case No.:16/31/87-ALC1/2008	Party Name:BIG BAGS INTERNATIONAL PVT LTD	Meet No/Date:19/87-ALC1/2009 05.08.2009	Status: Approved			
HQ File :01/87/050/00526/AM09/	RLA File :07/24/040/00388/AM09/	Lic.No/Date:0710060898 05.11.2008	Defer Date:			
Application: Request is for adhoc norms for following:						
SL.No.	ITCHS Code	Export Item Name.	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
		63/0- Flexible Intermediate Bulk Containers Net Contents: PP Fabric (UV) 415000 kg: PP Granules 65000 kg: PPMF				

1	39269080	Yarn 20000 kg.	500000.000	K.G	49332591.00	1096280.00 US\$
					Total	49,332,591.00
						1,096,280.00

SL.No.	ITCHS Code	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39269080	PP Woven Fabrics (UV Stabilised)	423300.000	K.G	37335060.00	829668.00 US\$
2	39021000	PP Granules for Hooks	68250.000	K.G	4914000.00	109200.00 US\$
3	54024900	PPMF Yarn (UV Stabilised) for Stitching	21000.000	K.G	2598750.00	57750.00 US\$
				Total	44,847,810.00	996,618.00

Decision: With D/o C&PC OM No. 46011/241/2005-PC.II dated 23.07.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Flexible Intermediate Bulk Containers	1 kg	1. Relevant PP Woven Fabric (UV Stabilized)	1.02 kg/kg content in the export product
		2. PP Granules (for hooks)	1.05 kg/kg content in the export product
		3. PPMF Yarn	1.05 kg/kg content in the export product

10	Case No.:9/40/87-ALC1/2008	Party Name:PRIME PROGRESSION EXPORT & SERVICES PVT.LTD.,	Meet No/Date:19/87-ALC1/2009 05.08.2009	Status: Approved
	HQ File :01/87/050/00641/AM09/	RLA File :07/24/040/00534/AM09/	Lic.No/Date:0710062294 07.01.2009	Defer Date:

Application: Request is for adhoc norms for following:

SL.No.	ITCHS	Export Item Name.	Qty	UOM	FOB/FOR	FOB (in Currency of
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	Code				(Rs.)	realisation)
1	39261019	63/0- 20Feet THERMAL CONTAINER LINER STANDARD HEIGHT, Thermal Liner from imported PP woven fabric with per unit consumption of Wall panel = 66.82 sqm & floor panel=21.6sqm	400.000	Number	1566144.00	30708.71 US\$
2	39261019	63/0- 40 Feet THERMAL CONTAINER LINER STANDARD HEIGHT, Thermal Liner from imported PP woven fabric with per unit consumption of Wall panel = 115.62sqm & floor panel=37.85sqm	200.000	Number	1388064.00	27216.94 US\$
3	39261019	63/0- 40Feet THERMAL CONTAINER LINER HIGH CUBE, Thermal Liner from imported PP woven fabric with per unit consumption of Wall panel = 125.05sqm & floor panel=37.85sqm	100.000	Number	721920.00	14155.29 US\$
4	39261019	63/0- PALLET COVERS-SIZE 1.27 x 1.07x1.80m, Thermal Liner from imported PP woven fabric with per unit consumption of Wall panel = 11.21sqm	1000.000	Number	489600.00	9600.00 US\$
5	39261019	63/0- PALLET COVERS SIZE 1.27 x 1.07 x 1.5m, Thermal Liner from imported PP woven fabric with per unit consumption of Wall panel = 10.27sqm	1000.000	Number	461760.00	9054.12 US\$
				Total	4,627,488.00	90,735.06

Sl.No.	ITCHS Code	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39269080	Thermal insulation panel, double sided, woven, wall and roof material of width of 1.27 meters in roll form, Material : Al 6um / tie layer 30um / HDPE Woven 8x8 / tie layer / MPet 12um, Weight : 150gsm +/- 20gsm. (Per unit consumption 20Feet liner 66.82sqm, 40Feet liner 115.62sqm, 40Feet HC 125.05sqm, pallet cover 1.80 11.21sqm, pallet cover 1.50 10.27.sqm)	84000.000	Sq. meter	3264408.00	64008.00 US\$
2	39269080	Thermal insulation panel, single sided, woven, floor material of width of 1.27 meters in roll form, Material : Al 6um / tie layer 30um / HDPE Woven 8x8 / tie layer / MPet 12um, Weight : 150gsm +/- 20gsm. (Per unit consumption 20Feet liner 21.6sqm, 40Feet liner 37.85sqm, 40Feet HC 37.85sqm)	20000.000	Sq. meter	712470.00	13970.00 US\$
3	76072090	Thermal insulation tape, woven aluminium foil tape of width of 72mm in roll form, Material : Al 6um / tie layer 30um / HDPE Woven 8x8 with adhesive Weight : 50gsm +/- 20gsm, Per unit consumption for liner or pallet cover is 5 meter	13500.000	Sq. meter	210681.00	4131.00 US\$
				Total	4,187,559.00	82,109.00

Decision: With D/o C&PC OM No. 46011/12/2009-PC.II dated 23.07.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
20 Feet/40 feet containers liners/pallet cover size	1 No.	1. Relevant Aluminium Metallized HDPE Woven Fabric (Single Sided/Double Sided)	1.01 kg/kg content in the export product
		2. Relevant Thermal Insulation Tape (Woven Aluminium Foil Adhesive Tape)	1.01 kg/kg content in the export product

11	Case No.:1/41/87-ALC1/2008	Party Name:KANPUR PLASTIPACK LTD	Meet No/Date:19/87-ALC1/2009 05.08.2009	Status: Approved
	HQ File :01/87/050/00642/AM09/	RLA File :06/24/040/00052/AM09/	Lic.No/Date:0610014937 13.01.2009	Defer Date:

Application: Request is for adhoc norms for following:

SLNo.	ITCHS Code	Export Item Name.	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39232990	63/0- FLEXIBLE INTERMEDIATE BULK CONTAINERS CONTAINING 857500 KGS. PP GRANULES AND 125000 KGS. PP GRANULES FOR LAMINATION COATING.	1000000.000	K.G	77353980.00	1631940.00 US\$
				Total	77,353,980.00	1,631,940.00

SLNo.	ITCHS Code	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39021000	PP GRANULES	943250.000	K.G	54557580.00	1131900.00 US\$
2	39021000	PP GRANULES FOR LAMINATION/COATING	131250.000	K.G	8856750.00	183750.00 US\$
3	38123000	U.V. STABILISER MASTERBACH (Additive Masterbatch containing 20%U.V. Stabiliser) (2% of Resin Contents)	19250.000	K.G	3850000.00	79875.00 US\$
				Total	67,264,330.00	1,395,525.00

Decision: With D/o C&PC OM No. 46011/129/2006-PC.II dated 23.07.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polypropylene Flexible Intermediate Bulk Container Laminated with Polypropylene and UV Stabilization	1 kg	1. Polypropylene Granules	0.94325 kg
		2. Polypropylene Granules (For Coating/Lamination)	0.13125 kg
		3. UV Stabilizer Master Batch (Additive Master Batch containing 20% UV Stabilizer)	0.01715 kg

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Case No.:8/2/87-ALC1/2009	Party Name:HERBERT BROWN PHARMACEUTICAL & RESEARCH LABS	Meet No/Date:19/87-ALC1/2009 05.08.2009	Status: Approved											
HQ File :01/87/050/00719/AM09/	RLA File :03/94/040/01087/AM09/	Lic.No/Date:0310511886 17.03.2009	Defer Date:											
Application: Request is for adhoc norms for following:														
<i>SLNo.</i>	<i>ITCHS Code</i>	<i>Export Item Name.</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>								
1	39069090	62/0- Unylinker Nittomar Solid Support (15 Packets of 2 Kgs = 30 Kgs) Loaded Support	30.000	K.G	9750000.00	195000.00 US\$								
				Total	9,750,000.00	195,000.00								
<i>SLNo.</i>	<i>ITCHS Code</i>	<i>Import Item Name.</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>								
1	39029000	Nittomar polymer beads Unloaded Base Polymer	29.700	K.G	4455000.00	89100.00 US\$								
				Total	4,455,000.00	89,100.00								
Decision: With D/o C&PC O.M No. 46011/48/2008-PC.II dated 27.08.2008, following adhoc norms are approved:														
<table><tr><td>EXPORT ITEM</td><td>QTY</td><td>IMPORT ITEM</td><td>QTY</td></tr><tr><td>Unylinker Nittomar Solid Support/Loaded Support (containing 0.99 kg +/-1% Nittomar Polymer Beads)</td><td>1 kg</td><td>Nittomar Polymer Bead (Unloaded Base Polymer)</td><td>0.99 kg</td></tr></table>							EXPORT ITEM	QTY	IMPORT ITEM	QTY	Unylinker Nittomar Solid Support/Loaded Support (containing 0.99 kg +/-1% Nittomar Polymer Beads)	1 kg	Nittomar Polymer Bead (Unloaded Base Polymer)	0.99 kg
EXPORT ITEM	QTY	IMPORT ITEM	QTY											
Unylinker Nittomar Solid Support/Loaded Support (containing 0.99 kg +/-1% Nittomar Polymer Beads)	1 kg	Nittomar Polymer Bead (Unloaded Base Polymer)	0.99 kg											

15	Case No.:11/2/87-ALC1/2009	Party Name:LAFFANS PETROCHEMICALS LTD.,			Meet No/Date:19/87-ALC1/2009 05.08.2009	Status: Approved
	HQ File :01/87/050/00722/AM09/	RLA File :03/95/040/00897/AM09/			Lic.No/Date:0310512545	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>Export Item Name.</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39072090	62/0- POLYETHYLENE GLYCOL - 400 (PEG -400)	73.600	M.T	4306290.00	90850.00 US\$
				Total	4,306,290.00	90,850.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>Import Item Name.</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>
1	29713000	ETHYLENE OXIDE	56.670	M.T	3286860.00	681920.00 US\$
2	29094100	DIETHYLENE GLYCOL	20.610	M.T	700740.00	14538.00 US\$
				Total	3,987,600.00	696,458.00

Decision: With D/o C&PC OM No. 46011/05/2007-PC.II dated 15.07.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polyethylene Glycol – 400 (PEG 400)	1 kg	1. Ethylene Oxide	0.748 kg
		2. Diethylene Glycol	0.242 kg

2.2 Following applications are **withdrawn**:

ONLINE CASES

24	Case No.:1/11/87-ALC1/2009	Party Name:KLJ POLYMERS & CHEMICALS LTD.,	Meet No/Date:19/87-ALC1/2009 05.08.2009	Status: Approved
	HQ File :01/87/050/00067/AM10/	RLA File :05/24/040/00080/AM10/	Lic.No/Date:0510242387 27.05.2009	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>Export Item Name.</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39019090	63/0- XLPE COMPOUND	190000.000	K.G	15504000.00	304000.00 US\$
2	39019090	63/0- XLPE CATALYST MASTERBATCH	10000.000	K.G	816000.00	16000.00 US\$
				Total	16,320,000.00	320,000.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>Import Item Name.</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>
1	39011010	LINEAR LOW DENSITY POLYETHYLENE (LLDPE) GRANULES	191330.000	K.G	13661370.00	267870.00 US\$
2	29310090	SILANE	4047.000	K.G	1341810.00	26310.00 US\$
3	28259090	DI CUMYL PEROXIDE (DCP)	323.000	K.G	82620.00	1620.00 US\$
4	39011010	LINEAR LOW DENSITY POLYETHYLENE (LLDPE) GRANULES	9878.000	K.G	705330.00	13830.00 US\$
5	29173990	DIBUTYL TIN DILAURATE (DBTL)	216.000	K.G	68340.00	1340.00 US\$
6	38123090	ANTIOXIDANT	206.000	K.G	42330.00	830.00 US\$
				Total	15,901,800.00	311,800.00

Decision: CLA, New Delhi vide their letter dated 29.05.2009 informed that advance authorization was issued on **repeat basis** on the basis of NC decision in its Meeting No. 26/87-ALC1/2008 dated 08.10.2008. Hence, it was decided to **withdraw** the case.

25	Case No.:2/11/87-ALC1/2009	Party Name:SUN PLAST	Meet No/Date:19/87-ALC1/2009 05.08.2009	Status: Approved
	HQ File :01/87/050/00068/AM10/	RLA File :03/95/040/00107/AM10/	Lic.No/Date:0310521750 28.05.2009	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>Export Item Name.</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39231000	63/0- HDPE PLASTIC BAGS (MADE OF HDPE GRANULES AND REPROCESSED HDPE GRANULES)	150000.000	K.G	10747500.00	214950.00 US\$
				Total	10,747,500.00	214,950.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>Import Item Name.</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>
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1	39012000	HDPE GRANULES	118125.000	K.G	8268750.00	165375.00 US\$
2	39019000	HDPE GRANULES (REPROCESSED)	31500.000	K.G	1575000.00	31500.00 US\$
3	38122000	RELEVANT MASTER BATCH	7875.000	K.G	787500.00	15750.00 US\$
				Total	10,631,250.00	212,625.00

Decision: The Jt. DGFT, Mumbai, vide their letter dated 28.05.2009 informed that the licence was issued on **repeat basis** in terms of para 4.7 read with para 4.7.1 & 4.7.2 of HBP (Vol.I) on basis of decision of Norms Committee in Meeting No. 38/87 dated 31.12.2008 (Hqrs. 01/83/50/875/AM09). Hence, it was decided to **withdraw** the case.

2.3 Following application is **transferred**:

MANUAL CASE

2.3.1	Case No. A-45	ARYAVART CHEMICALS PVT. LTD.	HQ F. No. 01/87/050/00590/AM06/DES-VII	Status: Transferred to different Section
	NC No.: 19/AM10 Dated: 05.08.2009	Adv. Lic. No. 0310341513 Dated 04.08.2005	RLA F. No. 03/94/040/00489/AM06/	

Application: Request is for clarification in respect of description of export item.

Decision: The Committee discussed the case and observed that the case pertains to DES-IV Section and hence it may be transferred to concerned section.

2.4 Following applications are **deferred**:

MANUAL CASES

2.4.1	Case No. A-46	DUJODWALA PAPER CHEMICALS LTD.	HQ F. No. 01/87/050/00593/AM09/DES-VII	Status: Deferred
	NC No.: 19/AM10 Dated: 05.08.2009	Adv. Lic. No. 0310263337 dated 13.04.2004	RLA F. No. 03/94/040/02807/AM04	

Application: Request is for fixation of adhoc norms for the export product “Coumarone Indent Resin”.

Position: D/L No. 46011/130/2006-PC.II dated 18.05.2009 issued by D/o C&PC. Reminder with a copy of D/L may be issued to firm by DGFT.

Deferred for Six weeks.

ONLINE CASES

1	Case No.:4/17/80-ALC2/2006	Party Name:INJECTOPLAST PVT.LTD	Meet No/Date:19/87-ALC1/2009 05.08.2009	Status: Deferred
	HQ File :01/80/050/00308/AM07/	RLA File :06/81/040/00011/AM07/	Lic.No/Date:0610010826 22.06.2006	Defer Date: 26.08.2009
	Position: Copy of application may be obtained from RLA. A D.O. letter may be sent from JDG(AT) to concerned RLA for sending the application expeditiously.			

2	Case No.:437/24/87-ALC1/2007	Party Name:PLASTICHEMIX INDUSTRIES	Meet No/Date:19/87-ALC1/2009 05.08.2009	Status: Deferred
	HQ File :01/87/050/00632/AM07/	RLA File :34/24/040/00148/AM07/	Lic.No/Date:3410017164 16.10.2006	Defer Date:19.08.2009
	Position: D/o C&PC will furnish comments.			

4	Case No.:3/30/85-ALC3/2007	Party Name:PREGNA INTERNATIONAL LTD.	Meet No/Date:19/87-ALC1/2009 05.08.2009	Status: Deferred
	HQ File :01/85/050/00107/AM08/	RLA File :31/24/040/00238/AM08/	Lic.No/Date:3110031257 23.10.2007	Defer Date:02.09.2009
	Position: D/o C&PC will furnish comments.			

8	Case No.:3/40/87-ALC1/2008	Party Name:SUPER MOUNT PACK PVT.LTD,	Meet No/Date:19/87-ALC1/2009 05.08.2009	Status: Deferred
	HQ File :01/87/050/00635/AM09/	RLA File :07/24/040/00552/AM09/	Lic.No/Date:0710062197 02.01.2009	Defer Date:09.09.2009
	Position: D/o C&PC will furnish comments.			

9	Case No.:7/40/87-ALC1/2008	Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD	Meet No/Date:19/87-ALC1/2009 05.08.2009	Status: Deferred
	HQ File :01/87/050/00639/AM09/	RLA File :31/24/040/00275/AM09/	Lic.No/Date:3110036908 06.01.2009	Defer Date:19.08.2009
	Position: D/o C&PC will furnish comments.			

12	Case No.:2/46/87-ALC1/2008	Party Name:SUPER MOUNT PACK PVT.LTD,	Meet No/Date:19/87-ALC1/2009 05.08.2009	Status: Deferred
	HQ File :01/87/050/00681/AM09/	RLA File :07/24/040/00606/AM09/	Lic.No/Date:0710062821 06.02.2009	Defer Date:02.09.2009
	Position: D/o C&PC will furnish comments.			

13	Case No.:22/2/87-ALC1/2009	Party Name:VISTA FILM AND PACKAGING PVT. LTD.	Meet No/Date:19/87-ALC1/2009 05.08.2009	Status: Deferred
	HQ File :01/87/050/00733/AM09/	RLA File :03/95/040/00261/AM07/	Lic.No/Date:0310509827 02.03.2009	Defer Date:26.08.2009
	Position: D/o C&PC will furnish comments.			

16	Case No.:28/2/87-ALC1/2009	Party Name:SANHIT POLYMER PVT. LTD.,	Meet No/Date:19/87-ALC1/2009 05.08.2009	Status: Deferred

HQ File :01/87/050/00739/AM09/	RLA File :02/24/040/00285/AM09/	Lic.No/Date:0210124939 27.03.2009	Defer Date:19.08.2009
Position: D/o C&PC will furnish comments.			

17	Case No.:5/19/87-ALC1/2009	Party Name:FARCOM CABLE SYSTEMS PRIVATE LIMITED,	Meet No/Date:19/87-ALC1/2009 05.08.2009	Status: Deferred
	HQ File :01/87/050/00148/AM10/	RLA File :07/24/040/00681/AM09/	Lic.No/Date:0710064029 03.04.2009	Defer Date: 19.08.2009
	Position: D/o C&PC will furnish comments.			

18	Case No.:11/6/87-ALC1/2009	Party Name:GUJARAT RECLAIM & RUBBER PRODUCTS LTD.	Meet No/Date:19/87-ALC1/2009 05.08.2009	Status: Deferred
	HQ File :01/87/050/00032/AM10/	RLA File :03/94/040/01041/AM09/	Lic.No/Date:0310515015 08.04.2009	Defer Date:19.08.2009
	Position: DIPP will furnish comments.			

19	Case No.:8/5/87-ALC1/2009	Party Name:SMI COATED PRODUCTS PVT. LTD.	Meet No/Date:19/87-ALC1/2009 05.08.2009	Status: Deferred
	HQ File :01/87/050/00017/AM10/	RLA File :03/95/040/00005/AM10/	Lic.No/Date:0310516161 17.04.2009	Defer Date:26.08.2009
	Position: D/o C&PC will furnish comments.			

20	Case No.:10/5/87-ALC1/2009	Party Name:SUPER MOUNT PACK PVT.LTD,	Meet No/Date:19/87-ALC1/2009 05.08.2009	Status: Deferred
	HQ File :01/87/050/00019/AM10/	RLA File :07/24/040/00018/AM10/	Lic.No/Date:0710064255 20.04.2009	Defer Date:02.09.2009
	Position: D/o C&PC will furnish comments.			

21	Case No.:12/6/87-ALC1/2009	Party Name:VISTA FILM AND PACKAGING PVT. LTD.	Meet No/Date:19/87-ALC1/2009 05.08.2009	Status: Deferred
	HQ File :01/87/050/00033/AM10/	RLA File :03/95/040/00430/AM08/	Lic.No/Date:0310517739 29.04.2009	Defer Date:19.08.2009

Position: D/o C&PC will furnish comments.

22	Case No.:5/15/87-ALC1/2009	Party Name:MOHINI ORGANICS PVT. LTD.,	Meet No/Date:19/87-ALC1/2009 05.08.2009	Status: Deferred
	HQ File :01/87/050/00110/AM10/	RLA File :03/95/040/00010/AM10/	Lic.No/Date:0310517938 01.05.2009	Defer Date:02.09.2009
	Position: D/o C&PC will furnish comments.			

23	Case No.:6/10/87-ALC1/2009	Party Name:VIJESH N SAIGAL.MR	Meet No/Date:19/87-ALC1/2009 05.08.2009	Status: Deferred
	HQ File :01/87/050/00056/AM10/	RLA File :07/24/040/00065/AM10/	Lic.No/Date:0710064846 19.05.2009	Defer Date:02.09.2009
	Position: D/o C&PC will furnish comments.			

26	Case No.:4/11/87-ALC1/2009	Party Name:SPERRY PLAST LTD.	Meet No/Date:19/87-ALC1/2009 05.08.2009	Status: Deferred
	HQ File :01/87/050/00070/AM10/	RLA File :05/24/040/00110/AM10/	Lic.No/Date:0510242567 29.05.2009	Defer Date:02.09.2009
	Position: D/o C&PC will furnish comments.			

27	Case No.:5/11/87-ALC1/2009	Party Name:SPERRY PLAST LTD.	Meet No/Date:19/87-ALC1/2009 05.08.2009	Status: Deferred
	HQ File :01/87/050/00071/AM10/	RLA File :05/24/040/00111/AM10/	Lic.No/Date:0510242577 29.05.2009	Defer Date:02.09.2009
	Position: D/o C&PC will furnish comments.			

28	Case No.:7/11/87-ALC1/2009	Party Name:ALP OVERSEAS PVT.LTD.	Meet No/Date:19/87-ALC1/2009 05.08.2009	Status: Deferred
	HQ File :01/87/050/00073/AM10/	RLA File :05/24/040/00109/AM10/	Lic.No/Date:0510242966 03.06.2009	Defer Date:19.08.2009
	Position: DIPP will furnish comments.			

29	Case No.: 15/14/87-ALC1/2009	Party Name:DUJODWALA PAPER CHEMICALS LTD	Meet No/Date:19/87-ALC1/2009 05.08.2009	Status: Deferred
	HQ File :01/87/050/00101/AM10/	RLA File :03/94/040/00229/AM10/	Lic.No/Date:0310525063 19.06.2009	Defer Date:26.08.2009
	Position: D/o C&PC will furnish comments.			

30	Case No.: 16/14/87-ALC1/2009	Party Name:VISTA FILM AND PACKAGING PVT. LTD.	Meet No/Date:19/87-ALC1/2009 05.08.2009	Status: Deferred
	HQ File :01/87/050/00102/AM10/	RLA File :03/95/040/00948/AM09/	Lic.No/Date:0310525076 19.06.2009	Defer Date:19.08.2009
	Position: D/o C&PC will furnish comments.			

31	Case No.: 17/14/87-ALC1/2009	Party Name:VISTA FILM AND PACKAGING PVT. LTD.	Meet No/Date:19/87-ALC1/2009 05.08.2009	Status: Deferred
	HQ File :01/87/050/00103/AM10/	RLA File :03/95/040/01481/AM07/	Lic.No/Date:0310525278 22.06.2009	Defer Date:19.08.2009
	Position: D/o C&PC will furnish comments.			

32	Case No.: 18/14/87-ALC1/2009	Party Name:KWIK PATCH LTD.	Meet No/Date:19/87-ALC1/2009 05.08.2009	Status: Deferred
	HQ File :01/87/050/00104/AM10/	RLA File :04/24/040/00056/AM10/	Lic.No/Date:0410105526 23.06.2009	Defer Date:19.08.2009
	Position: DIPP will furnish comments.			

33	Case No.: 19/14/87-ALC1/2009	Party Name:POLOLIGHT INDUSTRIES LTD.	Meet No/Date:19/87-ALC1/2009 05.08.2009	Status: Deferred
	HQ File :01/87/050/00105/AM10/	RLA File :03/95/040/00143/AM10/	Lic.No/Date:0310525448 23.06.2009	Defer Date:02.09.2009
	Position: Copy of application is awaited from RLA.			

34	Case No.: 1/15/87-ALC1/2009	Party Name:SANKHLA POLYMERS (P) LTD.,	Meet No/Date:19/87-ALC1/2009 05.08.2009	Status: Deferred

	HQ File :01/87/050/00106/AM10/	RLA File :07/24/040/00078/AM10/	Lic.No/Date:0710065567 24.06.2009	Defer Date:02.09.2009
	Position: Copy of application is awaited from RLA.			

35	Case No.:2/15/87-ALC1/2009	Party Name:METALIC IMPRESSIONS (INDIA)PVT LTD	Meet No/Date:19/87-ALC1/2009 05.08.2009	Status: Deferred
	HQ File :01/87/050/00107/AM10/	RLA File :05/24/040/00170/AM10/	Lic.No/Date:0510244576 25.06.2009	Defer Date:09.09.2009
	Position: D/L No. 46011/70/2009-PC.II dated 27.07.2009 issued by D/o C&PC. Reminder with a copy of D/L may be issued to firm by DGFT.			

36	Case No.:3/15/87-ALC1/2009	Party Name:SYNTHETIC PACKERS P LTD	Meet No/Date:19/87-ALC1/2009 05.08.2009	Status: Deferred
	HQ File :01/87/050/00108/AM10/	RLA File :07/24/040/00090/AM10/	Lic.No/Date:0710065596 26.06.2009	Defer Date:02.09.2009
	Position: Copy of application is awaited from RLA.			

37	Case No.:4/19/87-ALC1/2009	Party Name:KULODAY TECHNOPACK PVT.LTD.,	Meet No/Date:19/87-ALC1/2009 05.08.2009	Status:Deferred
	HQ File :01/87/050/00147/AM10/	RLA File :03/94/040/00258/AM10/	Lic.No/Date:0310526357 29.06.2009	Defer Date: 19.08.2009
	Position: D/o C&PC will furnish comments.			

38	Case No.:6/15/87-ALC1/2009	Party Name:DIAB CORE MATERIALS PRIVATE LIMITED	Meet No/Date:19/87-ALC1/2009 05.08.2009	Status: Deferred
	HQ File :01/87/050/00111/AM10/	RLA File :04/24/040/00301/AM09/	Lic.No/Date:0410105770 30.06.2009	Defer Date:09.09.2009
	Position: D/o C&PC will furnish comments.			

39	Case No.:7/15/87-ALC1/2009	Party Name:DIAB CORE MATERIALS PRIVATE LIMITED	Meet No/Date:19/87-ALC1/2009 05.08.2009	Status: Deferred
	HQ File :01/87/050/00112/AM10/	RLA File :04/24/040/00315/AM09/	Lic.No/Date:0410105775 30.06.2009	Defer Date:09.09.2009

Position: D/o C&PC will furnish comments.

40	Case No.:8/15/87-ALC1/2009	Party Name:DORF-KETAL CHEMICALS INDIA PVT.LTD.	Meet No/Date:19/87-ALC1/2009 05.08.2009	Status: Deferred
	HQ File :01/87/050/00113/AM10/	RLA File :03/94/040/01057/AM09/	Lic.No/Date:0310526499 30.06.2009	Defer Date:09.09.2009
	Position: D/o C&PC will furnish comments.			

41	Case No.:7/19/87-ALC1/2009	Party Name:K.R.T. POLYMERS,	Meet No/Date:19/87-ALC1/2009 05.08.2009	Status: Deferred
	HQ File :01/87/050/00150/AM10/	RLA File :32/24/040/00014/AM10/	Lic.No/Date:3210040782 09.07.2009	Defer Date: 26.08.2009
	Position: D/o C&PC will furnish comments.			

42	Case No.:6/19/87-ALC1/2009	Party Name:SPARCO MULTIPLAST PVT. LTD.	Meet No/Date:19/87-ALC1/2009 05.08.2009	Status: Deferred
	HQ File :01/87/050/00149/AM10/	RLA File :08/24/040/00087/AM10/	Lic.No/Date:0810081519 17.07.2009	Defer Date: 26.08.2009
	Position: New case; copy of application is awaited from RLA.			

43	Case No.:1/19/87-ALC1/2009	Party Name:ASHIRVAD PIPES PVT LTD.,	Meet No/Date:19/87-ALC1/2009 05.08.2009	Status: Deferred
	HQ File :01/87/050/00144/AM10/	RLA File :07/24/040/00171/AM10/	Lic.No/Date:0710066167 24.07.2009	Defer Date: 26.08.2009
	Position: New case; copy of application is awaited from RLA.			

44	Case No.:2/19/87-ALC1/2009	Party Name:KRISHNA ANTIOXIDANTS PVT. LTD.	Meet No/Date:19/87-ALC1/2009 05.08.2009	Status: Deferred
	HQ File :01/87/050/00145/AM10/	RLA File :03/94/040/00338/AM10/	Lic.No/Date:0310530496 24.07.2009	Defer Date: 26.08.2009
	Position: New case; copy of application is awaited from RLA.			

45	Case No.:3/19/87-ALC1/2009	Party Name: VISEN INDUSTRIES LIMITED	Meet No/Date:19/87-ALC1/2009 05.08.2009	Status: Deferred
	HQ File :01/87/050/00146/AM10/	RLA File :03/95/040/00230/AM10/	Lic.No/Date:0310530607 24.07.2009	Defer Date: 26.08.2009
	Position: New case; copy of application is awaited from RLA.			

46	Case No.:8/19/87-ALC1/2009	Party Name:HALDIA PETROCHEMICALS LTD.	Meet No/Date:19/87-ALC1/2009 05.08.2009	Status: Deferred
	HQ File :01/87/050/00151/AM10/	RLA File :02/24/040/00088/AM10/	Lic.No/Date:0210129608 28.07.2009	Defer Date: 26.08.2009
	Position: New case; copy of application is awaited from RLA.			

2.5 Following case is also considered (out of agenda) in the Meeting:

MANUAL CASE

2.5.1	NC No.: 19/AM10 Dated:05.08.2009	BHAGWAN SINGH TANDON	Status: Approved
		HQ F. No. 01/87/162/00433/AM09/DES-VII	

Subject: Modification in quantity of export product to read as ‘kg’ instead of ‘Number’ in Standard Input-Output Norms (SION) A-3483”.

Decision: M/s Bhagwan Singh Tandon, New Delhi vide its letter No. BST/DGFT/12/07-08 dated 16.12.2008 raised the issue that Standard Input-Output Norms at S. No. A-3483 published in the SION Book shows the export item by Number and import item by weight.

2. The matter was examined in Norms Committee Meeting No. 16/AM10 held on 05.08.2009 based on the written comments furnished by D/o C&PC vide their OM No. 46011/15/2007-PC.II dated 30.06.2009. The description of export item has been simplified to ‘Polyurethane Wheels’ because the norms already say relevant ball bearing on net to net basis. Further, the remaining import items are prescribed/recommended for one kg of ‘Polyurethane Wheels’ in the export

product are the same. This will ensure proper nexus in import and export item as well as the accountability of import items. Accordingly, the following amended SION entry at S. No. A-3483 is recommended:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polyurethane Wheels	1 No.	Raw-Material recommended for one kg of Polyurethane Weight in the export product:	
		1. Polyurethane Pre-Polymer	0.920 kg
		2. Polyurethane curing agent	0.166 kg
		3. Colour Pigment	0.014 kg
		4. Polyurethane to Metal Adhesive	0.011 kg
		5. Relevant Ball Bearing	Net to Net

3. The above amendments may be notified through Public Notice.

Meeting ended with thanks to Chair and all participants.
